

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. M.P. No. 306 of 2015**

Idrish Ansari .....  
..... **Petitioner**  
**Versus**  
The State of Jharkhand ..... **Opp. Party**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner :  
For the Respondent-State :  
.....

**07/Dated:20/04/2021:**

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work amid Covid-19 surge for a week and that is why the lawyers are not appearing today.

In that view of the matter, let this case be listed after three weeks.

**(Sanjay Kumar Dwivedi, J.)**